## **RAJYA SABHA**

Friday, the 6<sup>th</sup> August, 2021/15 Shravana, 1943 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

## FELICITATIONS BY THE CHAIR

MR. DEPUTY CHAIRMAN: Hon. Members, on behalf of the whole House and on my own behalf, I congratulate Shri Ravi Kumar Dahiya for winning Silver Medal in 57-kg. category of Men's Freestyle Wrestling event in the Olympic Games being held in Tokyo, Japan.

With his remarkable performance, Shri Ravi Kumar has become the second Indian Wrestler to win a Silver Medal at the Olympics. Clinching a Silver Medal in his very first Olympics at the young age of 23 years stands testimony to the fighting spirit and tenacity of Shri Ravi Kumar.

I am sure, his achievement will enthuse the citizens of the nation, particularly, our young and aspiring sportspersons to work hard with unflinching dedication and strive for excellence in their respective spheres.

I wish Shri Ravi Kumar Dahiya all the success in his future endeavours and hope that he will continue to make the nation proud by his accomplishments.

## PAPERS LAID ON THE TABLE

## Notification of the Ministry of skill Development and Entrepreneurship

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table, under sub-section (3) of Section 37 of the Apprentices Act, 1961, a copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship, Notification No. G.S.R. 436 (E), dated the 24<sup>th</sup> June, 2021, publishing the Apprenticeship (Amendment) Rules, 2021.

[Placed in Library. See No. LT-4610/17/21]